

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(23) C.P.(IB)-3242-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 06.08.2019

NAME OF THE PARTIES: Coastal International Pvt. Ltd.
V/s
AT & F India Fabri

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives of both the sides are present.
2. Respondent to file Reply and serve a copy on the Petitioner. Petitioner to file Rejoinder if deem fit.
3. By consent matter is adjourned to **11.09.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

06.08.2019
Aah